

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|---------------------------------------|
| <u>DISMISSAL</u> | | | | |
| 1 | SUIT | 101175/2019 | Municipal Office Committee Vs Shri. Periswami Ganeshan Alias Thamil Vaman | |
| At 11.00 AM Morning Session | | | | |
| 2 | SUIT | 102969/2018 | Smt. Lata Shridhar Nayak Vs Mr. Rajesh Shridhar Nayak | Devdatta A. Sakhalkar |
| <u>RECORDING EVIDENCE</u> | | | | |
| 3 | SUIT | 107296/2006 | jayant kantilal parekh and anr Vs mukesh nandlal shah | KALPESH J NANSI |
| 4 | SUIT | 101580/2014 | MR. VINOD KUMAR SO RAMMURAT YADAV Vs MR. RAMMURAT BHAGWATIDIN YADAV | Y P YAGNIK MR. ASHOK M. SARAOGI |
| At 11.00 AM Morning Session | | | | |
| 5 | SUIT | 100422/2014 | MAHADEV DAMODAR KALE Vs 1.GULAM HAZRATALI SHAH MOHAMMAD 2.MANIKRAO BABURAO BHAPKAR 3.DINKAR @ BALASAHEB KRISHNAJI GADHAVE | SURESH K MALI |
| <u>RECORDING EVIDENCE P.H.</u> | | | | |
| 6 | SUIT | 100069/2014 | 1.SMT. PARVATI KARUSH 2.GEETA D. KARSUH 3. RITA R.KARUSH Vs ABHIMANYU K KARUSH | BALBHEEM PATIL |
| <u>DIRECTIONS</u> | | | | |
| 7 | SUIT | 100189/2020 | Shri Dilip Sopan Bhujbal Vs Shri Murgan Sadanand Reddy | Suraj S. Kudalkar |
| Sub Matter: NOTICE OF MOTION/0100677/2020 | | | | |
| At 11.00 AM Morning Session | | | | |
| 8 | SUIT | 101916/2019 | Smt. Pooja Anil Patankar Wd/o Anil Shivaji Patankar Vs Smt. Anjali Shivaji Patankar | Mr. Pravin Mane Patil |
| <u>ADMISSION DENIAL</u> | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|---|
| 9 | SUIT | 104573/2009 | VIJAYA D UJRE Vs VRINDA MIHIR GHOSH AND 3 ORS | NANDU PAWAR SUNEEL D MOGRE 1,2 |
| <u>DRAFT ISSUES</u> | | | | |
| At 11.00 AM Morning Session | | | | |
| 10 | SUIT | 100114/2019 | Rajendra Girija Prasad Shukla Vs Kantidevi Girija Prasad Shukla | Rajendra Bhandari |
| <u>WRITTEN STATEMENT</u> | | | | |
| 11 | SUIT | 100722/2019 | Indrani Ratan Vs Ravi Shankar S-o. Nandgopal Sharma | Vipin Pathak |
| <u>WRIT OF SUMMONS</u> | | | | |
| 12 | SUIT | 102410/2018 | Mr. Vijay Raghuraj Dubey Vs Smt. Geeta Raghuraj Dubey | Mr. Ramji B. Gupta |
| <u>SERVICE</u> | | | | |
| 13 | SUIT | 100360/2020 | Mrs. Indira Dagadu Todkari Vs The Manager, The Shreeniwas Cotton Mills Ltd. | Mr. Vikas Namdeo Kamble |
| At 2 45 pm Afternoon Session | | | | |
| 14 | SUIT | 101978/2019 | Smt. Rama wd/o Late Shantaram Pendkalkar Vs Shri Yeshwant Babu Pendkalkar | S.R. Gupta |
| Sub Matter: NOTICE OF MOTION/0102725/2019 | | | | |
| 15 | NOTICE OF MOTION | 102725/2019 | Smt. Rama wd/o Late Shantaram Pendkalkar Vs Shri Yeshwant Babu Pendkalkar And Ors | S.R. Gupta |
| (Main Matter SUIT/0101978/2019) | | | | |
| <u>NM FOR HEARING</u> | | | | |
| 16 | SUIT | 100714/2018 | Arun Sadashiv Banavali Vs Poonam Nakul Banavali | Mahajan and Mahajan |
| Sub Matter: NOTICE OF MOTION/0102926/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0103185/2018 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 17 | NOTICE OF MOTION | 103185/2018 | Arun Sadashiv Banavali Vs Poonam Nakul Banavali | Mahajan And Mahajan |
| (Main Matter SUIT/0100714/2018) | | | | |
| 18 | NOTICE OF MOTION | 102926/2019 | Arun Sadashiv Banavali Vs Poonam Nakul Banavali | Adv The Laureate |
| (Main Matter SUIT/0100714/2018) | | | | |
| 19 | NOTICE OF MOTION | 100677/2020 | Shri Dilip Sopan Bhujbal Vs Shri Murgan Sadanand Reddy and Ors. | Suraj S. Kudalkar |
| (Main Matter SUIT/0100189/2020) | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 20 | NOTICE OF MOTION | 100194/2014 | MANOHAR BISTI WORLIKAR Vs LALITA SADANAND YADAV | P.N. KULKARNI |
| (Main Matter SUIT/0103165/2011) | | | | |
| 21 | SUIT | 101715/2017 | Mr. Vinod G. Yadav Vs 1. Chandan Chittranjan Sharma 2. Prashant Sharma 3. Pratap Kumar Chandrabhan Sharma | Anil S. Kharatmol |
| Sub Matter: NOTICE OF MOTION/0103325/2017 | | | | |
| 22 | NOTICE OF MOTION | 102525/2017 | Vinod G. Yadav - Suit Stamp No.5621 of 2017 Vs Chandan Chittranjan Sharma | |
| 23 | SUIT | 101801/2017 | Smt. Noorjahan Wd/o. Haji Mohammed Sharif Vs 1.Phoolchand Yadav 2.Jagdish S/o.Phoolchand Yadav 3.Subhash S/o.Phoolchand Yadav | H.P. Pandey |
| Sub Matter: NOTICE OF MOTION/0103671/2018 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 24 | NOTICE OF MOTION | 103325/2017 | Mr. Vinod G. Yadav Vs 1. Chandan Chittranjan Sharma 2. Prashant Sharma 3. Pratap Kumar Chandrabhan Sharma | Anil S. Kharatmol |
| (Main Matter SUIT/0101715/2017) | | | | |
| 25 | SUIT | 101531/2018 | Smt. Saveetha Kumar Devendra Vs Smt. Angamma Ramaswamy Devendra | R. A. Yadav |
| Sub Matter: NOTICE OF MOTION/0104507/2018 | | | | |
| Sub Matter: CHAMBER SUMMONS/0101650/2018 | | | | |
| 26 | CHAMBER SUMMONS | 101650/2018 | Smt. Saveetha Kumar Devendra Vs Smt. Angamma Ramaswamy Devendra | R. A. Yadav |
| (Main Matter SUIT/0101531/2018) | | | | |
| 27 | NOTICE OF MOTION | 103671/2018 | Smt. Noorjahan Wd/o. Haji Mohammed Sharif Vs 1. Phoolchand Yadav 2. Jagdish S/o. Phoolchand Yadav 3. Subhash S/o. Phoolchand Yadav | H. P. Pandey |
| (Main Matter SUIT/0101801/2017) | | | | |
| 28 | SUIT | 102728/2018 | Mr. Shivaji Shenoy Vs Mr. Ramdas Shivaji Shenoy | Prakash R. Hegde |
| Sub Matter: NOTICE OF MOTION/0104062/2018 | | | | |
| 29 | NOTICE OF MOTION | 104062/2018 | Mr. Shivaji Shenoy Vs Mr. Ramdas Shivaji Shenoy | Prakash R. Hegde |
| (Main Matter SUIT/0102728/2018) | | | | |
| 30 | NOTICE OF MOTION | 104507/2018 | Smt. Saveetha Kumar Devendra Vs Smt. Angamma Ramaswamy Devendra | R. A. Yadav |
| (Main Matter SUIT/0101531/2018) | | | | |
| 31 | SUIT | 103328/2018 | Mangesh Gajanan Madhav Vs Digambar Shankar Madhav | Hassan Khan |
| Sub Matter: NOTICE OF MOTION/0100106/2019 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-----------------------------|
| 32 | SUIT | 100044/2019 | Ramdas Shivaji Shenoy Vs Shivaji Shenoy | Khan Javed Akhtar |
| Sub Matter: NOTICE OF MOTION/0100725/2019 | | | | |
| 33 | NOTICE OF MOTION | 100106/2019 | Mangesh Gajanan Madhav Vs Digambar Shankar Madhav | Hassan Khan |
| (Main Matter SUIT/0103328/2018) | | | | |
| 34 | NOTICE OF MOTION | 100725/2019 | Ramdas Shivaji Shenoy Vs Shivaji Shenoy | Khan Javed Akhtar |
| (Main Matter SUIT/0100044/2019) | | | | |
| 35 | SUIT | 100813/2019 | Bhagwandas s/o Narottamdas Parmar Vs Usha w/o Kiran Kumar | Mr. Ashok M. Saraogi |
| Sub Matter: NOTICE OF MOTION/0101339/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0104016/2019 | | | | |
| 36 | NOTICE OF MOTION | 101339/2019 | Bhagwandas s/o Narottamdas Parmar Vs Usha w/o Kiran Kumar And Ors | Mr. Ashok M. Saraogi |
| (Main Matter SUIT/0100813/2019) | | | | |
| 37 | NOTICE OF MOTION | 104016/2019 | Bhagwandas s/o Narottamdas Parmar Vs Usha w/o Kiran Kumar And Ors | Mr. Ashok M. Saraogi |
| (Main Matter SUIT/0100813/2019) | | | | |
| <u>NM RESTORATION OF SUIT</u> | | | | |
| 38 | NOTICE OF MOTION | 103579/2019 | Poonam Keshav Roy Vs Shakuntala Vedkumar Roy - deceased And Ors | Shri H. K. Menghani |
| (Main Matter SUIT/0100769/2011) | | | | |
| <u>NM REPLYREJOINDER</u> | | | | |
| 39 | SUIT | 100982/2018 | Shri Satyendra Pratap Subedar Singh Vs 1.Shri Mahendra Pratap Subedar Singh 2. Smt. Indravatidevi Subedar Singh 3.M/s.J.K.Builders | S. P. Singh and V. P. Singh |
| Sub Matter: NOTICE OF MOTION/0100871/2019 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|--------------------------------------|
| 40 | NOTICE OF MOTION | 100871/2019 | Shri Satyendra Pratap Subedar Singh Vs 1.Shri Mahendra Pratap Subedar Singh 2. Smt. Indravatidevi Subedar Singh 3.M/s.J.K.Builders | S. P. Singh and V. P. Singh |
| (Main Matter SUI/0100982/2018) | | | | |
| 41 | SUIT | 100080/2020 | Jaffer Suleman Musafirkhana Trust Vs Mr. Ashraf Mansoor Shaikh | ANB Legal |
| 42 | NOTICE OF MOTION | 101054/2020 | Shaikh Abdul Hamid Abdul Gani Vs 1.Shaikh Abdul Gani 2.Mrs. Shaikh Qamar Jahan Abdul Gani | Shahid Irfan adv. |
| (Main Matter SUI/0100120/2015) | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 43 | SUIT | 102008/2018 | Raziuddin Mojibuddin Khan S/o. Mojibuddin Khan Vs 1. Mojibuddin Khan 2. Mohammed Saif 3. Abdul Qadir Khan 4.Salim Khan 5.Ahmed Khan | Shehzad Naqui |
| <u>C/S HEARING</u> | | | | |
| 44 | SUIT | 100085/2016 | Mrs. Vimal Laxman Sadanshive Vs 1.Mr. Sandu Laxman Dhaneshwar 2.The ChairmanSecretary 3. Ms. Rajshree Realtor P Limited | Noman Jafri |
| Sub Matter: CHAMBER SUMMONS/0101569/2019 | | | | |
| 45 | CHAMBER SUMMONS | 102169/2018 | Gajanan T. Dongare And Ors Vs Mohd. Mohasin Rafiq And Ors - Applicants - Chandrakumar Ramsaran Gupta And Ors | Adv Mrs Geeta Singh And R. C. Mishra |
| (Main Matter SUI/0100550/2011) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|---|
| 46 | NOTICE OF MOTION | 104472/2018 | Gajanan T. Dongare And Ors Vs Mohd. Mohasin Rafiq And Ors | Adv R. C. Mishra And Mrs Geeta Singh |
| (Main Matter SUIT/0100550/2011) | | | | |
| 47 | CHAMBER SUMMONS | 101569/2019 | Mrs. Vimal Laxman Sadanshive Vs 1.Mr. Sandu Laxman Dhaneshwar 2.The ChairmanSecretary 3. Ms. Rajshree Realtor P Limited | Noman Jafri |
| (Main Matter SUIT/0100085/2016) | | | | |
| <u>COMPLIANCE</u> | | | | |
| At 11.00 AM Morning Session | | | | |
| 48 | SUIT | 107259/2001 | MS NILOUFER AHMED MERCHANT Vs MOHAMMED YAKUB MERCHANT AND ANR | S R SAUDAGAR B P PANDEY |
| 49 | SUIT | 101335/2018 | 1. Shivaji Sakharam Khavre 2. Mrs. Sujata Shivaji Khavre Vs 1.Chandrashekhar Shivaji Khavre 2.Dipali Chandrashekhar Khavre | Pooja Ashok Jadhav |
| 50 | SUIT | 100829/2019 | Shree Vitthal Rakhumai Sewa Samiti Vs M/s. Kushalraj Land Developers Pvt Ltd | Ravinprakash O. Chaturvedi |
| At 2 45 pm Afternoon Session | | | | |
| 51 | NOTICE OF MOTION | 100878/2014 | ABDUL KHALIQ AZIMULLA AND ANR Vs SHAFIQR REHMAN KHAN | FAROON A CHOWDHARY |
| (Main Matter SUIT/0100554/2014) | | | | |
| 52 | NOTICE OF MOTION | 100134/2015 | 1.Mr. Abdul Khaliq Azimulla And Anr. Vs Mr. Shafiqur Rehman Khan Zenith Timber Mart | Farooq A. Chowdhary |
| (Main Matter SUIT/0100554/2014) | | | | |

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 53 | SUIT | 101781/2018 | 1. Smt. Laxmibai Radhu Dangat 2. Shri Subhash Radhu Dangat 3. Mrs. Kalpana Sudam Shende Vs 1. Mr. Sandeep Arun Dangat 2. M/s. Tejukaya Corporation | Corps Legal |
| Sub Matter: NOTICE OF MOTION/0103600/2018 | | | | |
| 54 | NOTICE OF MOTION | 103600/2018 | 1. Smt. Laxmibai Radhu Dangat 2. Shri Subhash Radhu Dangat 3. Mrs. Kalpana Sudam Shende Vs 1. Mr. Sandeep Arun Dangat 2. M/s. Tejukaya Corporation | Adv |
| (Main Matter SUIT/0101781/2018) | | | | |
